

DIVISION BENCH

ITEM NO.144

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ
CONTEMPT PETITION NO.3/ALD/2017 & CA NO.10/2022
IN CP No.75/ALD/2016**

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SANJEEV AGARWAL V/S OMKALESHWAR COLONISER PVT LTD & ANR.
UNDER SECTION	397/398 OF COMPANIES ACT, 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 9th May, 2024.

**-Sd-
(Court Officer)**

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*